

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

**CP(IB) No.401/95/HDB/2020
AND
IA (IBC) 228/2024 in CP(IB) No.401/95/HDB/2020
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Satyan Kasturi & PPS Enviro Power Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 228/2024

Learned Counsel Mr GP Yash Vardhan, for applicant present physically.

Learned Counsel Mr Sravan Kumar, for respondent present physically.

Heard in part. **For orders on 06.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)